

**2012**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

No.4405-R(JS)

Dated : 12<sup>th</sup> September, 2012

The merit list/result prepared on the basis of merit-cum-seniority by the Hon'ble Selection Committee in respect of (9) WBJs Officers in the cadre of Civil Judge (Junior Division)/Judicial Magistrate, under the zone of consideration for the year 2012, for being selected on promotion to be posted in (03) posts in the cadre of Civil Judge (Senior Division) which are likely to occur as per vacancy notified by the Hon'ble Court, is hereby published.

The merit list will remain valid till the first (03) officers of the merit list are appointed to the promotional post of Civil Judge (Senior Division).

Further Notification of select list follows.

This is for general information of all concerned.

<u>NAME OF THE OFFICER</u>	<u>PRESENT POSTING</u>	<u>MARKS OBTAINED</u>		<u>MARKS OBTAINED IN TOTAL</u>	<u>POSITION/RANK</u>
		<u>ASSESSMENT OF ACRS (40)</u>	<u>EVALUATING JUDGEMENTS (60)</u>		
Smt. P.G. Bhattacharya (Hossain)	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta.	24	34	58	1 <sup>ST</sup>
Sri Mayukh Mukherjee	Metropolitan Magistrate, 10 <sup>th</sup> Court, Calcutta.	22.4	34	56.4	2 <sup>ND</sup>
Sri Subrata Chatterjee	Metropolitan Magistrate, 9 <sup>th</sup> Court, Calcutta.	24	31	55	3 <sup>RD</sup>
Sri Joyprakash Roy	Metropolitan Magistrate, 14 <sup>th</sup> Court, Calcutta.	23.2	31	54.2	4 <sup>TH</sup>
Smt. Mou Ghatak Majumdar	Metropolitan Magistrate, 4 <sup>th</sup> Court, Calcutta.	21.6	32	53.6	5 <sup>TH</sup>
Sri Bhaskar Mazumder	Judicial Magistrate, 4 <sup>th</sup> Court, Burdwan.	23.2	30	53.2	6 <sup>TH</sup>
Sri Anirban Ray	Metropolitan Magistrate, 15 <sup>th</sup> Court, Calcutta.	23.2	28	51.2	7 <sup>TH</sup>
Sri Santanu Ganguly	Judicial Magistrate, 2 <sup>nd</sup> Court, Serampore, Hooghly.	24.8	26	50.8	8 <sup>TH</sup>
Md. Nurul Huda Molla	Civil Judge(Jr. Division),Addl. Court,Serampore, Hooghly.	16	0	16	9 <sup>TH</sup>

By Order

Sd/-

(Ishan Chandra Das)  
Registrar (Judicial Service)  
12.09.2012

**2012**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

No.4406-R(JS)

Dated : 12<sup>th</sup> September, 2012

In continuation of the Hon'ble Court's Notification No.4405-R(JS) dated 12.09.2012 the select list of the first (03) officers as per merit list is hereby prepared and published following the direction of the Hon'ble Supreme Court of India in Malik Mazhar Sultan's case.

This is for information of all concerned.

<u>NAME OF THE OFFICER</u>	<u>PRESENT POSTING</u>	<u>MARKS OBTAINED</u>		<u>MARKS OBTAINED IN TOTAL</u>	<u>POSITION /RANK</u>
		<u>ASSESSMENT OF ACRS (40)</u>	<u>EVALUATING JUDGEMENTS (60)</u>		
Smt. P.G. Bhattacharya (Hossain)	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta.	24	34	58	1 <sup>ST</sup>
Sri Mayukh Mukherjee	Metropolitan Magistrate, 10 <sup>th</sup> Court, Calcutta.	22.4	34	56.4	2 <sup>ND</sup>
Sri Subrata Chatterjee	Metropolitan Magistrate, 9 <sup>th</sup> Court, Calcutta.	24	31	55	3 <sup>RD</sup>

By Order  
Sd/-  
(Ishan Chandra Das)  
Registrar (Judicial Service)  
12.09.2012